

**BEFORE THE NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI**

Application No.68 of 2017 (SZ)

Appellant(s)

Respondent(s)

Tandur Citizens Welfare Society
Rep. by its President,
Rajgopal Sarada
No.7/7/52/4A Gomthikunj, Tandur
Rangareddy District, Telangana

Vs

Government of Telangana
Rep. by its Secretary,
Mines & Geology Department
Secretariat, Hyderabad and others

Counsel appearing for applicant

Counsel appearing for respondents

M/s.Swaminathan Law Associates
T.Hemalatha, R.Mohandoss
K.Thirunavukarasu, & P.R.S.Thamizhmaran

Mrs.Yasmeen Ali for R1 to R5

Note of the Registry	Orders of the Tribunal
Item No.8	<p>Date: 7th August, 2017</p> <p>The 2nd respondent has filed reply after serving copy to the learned counsel appearing for the other side. The learned counsel appearing for the applicant shall be entitled to file rejoinder, if any, within two weeks from today.</p> <p style="text-align: center;">Post this application on 19.09.2017.</p> <p style="text-align: right;">....., JM (Justice Dr.P.Jyothimani)</p> <p style="text-align: right;">.....EM (Shri P.S. Rao)</p>